

Forest cover in Andaman and Nicobar Islands

1417. SHRIMATI SAROJ DUBEY :

SHRI SRIKANTA JENA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the forest area in the Andaman and Nicobar Islands has been fast dwindling since 1990-91;

(b) if so, the details thereof, year-wise;

(c) the extent of growth in the timber extraction in the Andaman and Nicobar Islands since 1990-91, year-wise;

(d) the reasons for the unsatisfactory progress in the implementation of the forest regenerating programme; and

(e) the steps contemplated by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) No, Sir.

(b) As per the State of Forest Report, 1993 there has been an increase of 2 sq.kms. in the forest cover of Andaman & Nicobar during 1993 assessment as compared to that of 1991 assessment.

(c) The timber extraction in the Andaman & Nicobar Islands since 1990-91 are as follows :

1990-91	103660 cubic meters
1991-92	105319 -do-
1992-93	125480 -do-
1993-94	130136 -do-
1994-95	135523 -do-

(d) and (e) The implementation of Forest regeneration programmes have been satisfactory. Management of Forests for sustainable development is exclusively done by the Forest Department of the Andaman & Nicobar Administration and is immediately followed by a four year regeneration programme.

Lady Reading Health Scheme

1418. SHRI RAMASHRAY PRASAD SINGH :

SHRI BARE LAL JATAV :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Lady Reading Health Scheme, Bara Hindu Rao, Delhi, holds a ten month PHN course for the Nurses of various hospitals throughout the country;

(b) whether the Nurses in some States except MCD Hospitals under Delhi Government are getting full benefits

of leave and salary during the said course;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) to (d) Nurses from various States and Union Territories admitted in the Public Health Nursing course at Lady Reading Health School, Delhi are getting benefits of leave and salary as per rules and regulations of their respective States/Union Territories.

Neomycin Sulphate

1419. SHRI V. DHANANJAYA KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Neomycin Sulphate and Framycetin Sulphate are the same medicines and contain the same contents;

(b) if so, the reasons for importing Framycetin Sulphate cream when Neomycin Sulphate is available in India; and

(c) the steps taken to use Neomycin Sulphate to save the foreign exchange?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No, Sir.

(b) Technology of making Framycetin raw-material and its purification is not yet available to the country and it is imported to make the formulations.

(c) The formulations containing Neomycin Sulphate are manufactured and are being marketed in the country.

[Translation]

Contract Labourers in Food Corporation of India

1420. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state :

(a) the number of muster roll labourers working in the Food Corporation of India, State-wise;

(b) whether all these workers have been regularised; and

(c) if not, the number thereof and the places where they are still working on contract basis alongwith the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c) Information is being collected and will be laid on the Table of the House.